

ITEM NO.103

COURT NO.11

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1658/2010

BOMBAY HOSPITAL AND MEDICAL RESEARCH CENTRE

Appellant(s)

VERSUS

ASHA JAISWAL . & ORS.

Respondent(s)

WITH

C.A. No. 2322/2010 (XVII-A)

Date : 21-10-2021 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HEMANT GUPTA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s) Mr. Siddharth Bhatnagar, Sr. Adv.  
Mrs. Neha Khandelwal, Adv.  
Mr. Nadeem Afroz, Adv.  
for M/S. Karanjawala & Co., AOR

M/S. Lawyer S Knit & Co, AOR

For Respondent(s) Mr. Ashwani Kumar, AOR  
(Not present)

Mr. Kamal Mohan Gupta, AOR  
(Not present)

UPON hearing the counsel the Court made the following  
O R D E R

No one is present on behalf of the respondents.

The learned senior counsel appearing for the appellant seeks some time to produce the remainder of the medical treatment record of the deceased.

List after three weeks.

(JAYANT KUMAR ARORA)  
COURT MASTER

(RENU BALA GAMBHIR)  
COURT MASTER